

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 18-12-2025 To 18-12-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRM (A)	4365/2025	SK SAIDUL HOSSEN Mobile:9748288597 Email:SALMASULTANASHAH@GMAIL.COM	SALMA SULTANA SHAH	20-01-2026	REMOVE CRPC FROM THE PETITION AND PROVIDE COMPLETE TAG REPORT REGARDING DELIVERY TO RESPONDENT NO 2.
2	CRM (A)	4366/2025	UTPAL MANDAL @ RABINDRA NATH DAS @ RABINDRA NATH MANDAL Mobile:9830519578 Email:ALAMMUSHARRAF36@GMAIL.COM	MUSHARRAF ALAM SK.	20-01-2026	LOWER COURT CASE TYPE IS GIVEN WRONGLY IN THE 1ST PARA OF THE PETITION.
3	CRM(M)	2870/2025	AJIM SK @ SK AZIM @ AZIM SK Mobile:9804656453 Email:MUSTAFIZURRAHAMAN2006@GMAIL.COM	MUSTA FIZUR RAHAMAN	20-01-2026	1) DEFECTIVE VAKALATNAMA
4	CRM(M)	2877/2025	SWAPAN MANDAL Mobile:9051620660	SUBRATA MUKHERJEE	20-01-2026	MENTION PIN CODE OF PETITIONER IN CAUSE TITLE
5	CRM(M)	2878/2025	RANA MONDAL @ MD AKTARUL Mobile:8240798935 Email:JUNELISAMODAK@GMAIL.COM	JUNE MODAK	20-01-2026	SUPPRESSION OF PREVIOUS REJECTION VIDE CRM(M)/1371/2025 BEFORE HONBLE HIGH COURT
6	CRM (NDPS)	1707/2025	SANJAYA PRADHAN @ SANJAY KUMAR PRADHAN Mobile:9874210030 Email:JEENIARUDRA6078@GMAIL.COM	JEENIA RUDRA	20-01-2026	MENTION FULL ADDRESS OF OPPOSITE PARTY IN CAUSE TITLE
7	WPA	29050/2025	SK SAPU Mobile:9143884604	GOLAM MOHIUDDIN	19-01-2026	VOKA NOT FILED UP
8	WPA	29324/2025	IALL INDIA FORWARD BLOCK Mobile:7980032935	LOKESH SHARMA	19-01-2026	WRONG ENTRY IN PAGE 1